- (a) whether Land Ports Authority of India (LPAI) has become operational in the country;
 - (b) if so, the details thereof;
 - (c) the details of the responsibility/accountabilities of LPAI;
- (d) whether the construction work on developing Integrated Check Posts (ICP) at various locations has been achieved on schedules and cost lines; and
 - (e) if so, the ICP-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Yes Sir, The Government of India, Ministry of Home Affairs has notified establishment of the Land Ports Authority of India (LPAI) w.e.f. March 1, 2012 under the Land Ports Authority of India Act, 2010. The LPAI has been tasked with the responsibility of putting in place systems which address security imperatives relating to the cross border movement of passengers, vehicles and goods as also developing Integrated Check Posts (ICPs) at designed points along the international borders of India. The LPAI would function as a body corporate under the Department of Border Management, Ministry of Home Affairs.

(d) to (e) A total of thirteen (13) Integrated Check Posts (ICPs) are being established on India's land borders. Out of the 13 ICPs, Seven (7) in Phase-I (namely, Atari, Raxaul, Jogbani, Agartala, Petrapole, Moreh and Dawki) and Six (6) in Phase-II (namely, Hilli, Chandrabangha, Sutarkhandi, Kawarpuchiah, Sunauli and Rupaidiha). Out of the seven ICPs in Phase-I, Attari has become operational from 13th April, 2012 and work at Raxaul, Jogbani, Agartala & Petrapole is in progress. Work completed at Raxaul ICP is 56%, at Jogbani 32%, at Agartala 8% and at petrapole 4%. The cost of lines for Raxaul. Jogbanl. Agartala and Petrapole ICPs are Rs. 120 crore, Rs.82.49 crore Rs. 73.50 crore and 172 crore respectively. Under Phase-II, land for ICP at Rupaidiha has been acquired.

Possible Attack by L-e-T targeting important installations

3629. SHRI ANIL DESAI : SHRI SANJAY RAUT :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Intelligence Bureau has warned Government of possible attack by the Lashkar-e-Taiba (L-e-T) targeting installations critical to India's economy;
 - (b) if so, the details thereof; and

(c) what effective steps Government has taken to fortify important installations in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Government has received reports of threat inputs including plans of terrorists to target important vital installations in the country.

The primary responsibility for providing security to vital installations is of the State Governments/Union Territory (UT) Administrations. Threat inputs received are shared with the State Governments concerned, State Police forces / Departments concerned to coordinate security measures and strengthen security at vital installations, to counter these threats.

Further, periodically, security audits of vital installations in the country are conducted by the Central Security Agencies. The recommendations made in the reports of such security audits are communicated to the Departments/ State Governments/UT Administrations concerned for strengthening the security of such installations.

Besides, personnel of Central Armed Police Forces are deployed in many of these installations as per the requests of the Departments/ State Governments/UT Administrations/Managements concerned to strengthen the security arrangements.

Cases of abductions and killings by Maoists

- 3630. SHRI PRAKASH JAVADEKAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) how many cases of abductions and killings have taken place across the country in last two years, attributed to Maoists;
- (b) how much loss of public and private property have been caused by the Maoists/terrorists;
- (c) how many times Government entered into negotiations with Maoists/ terrorists groups in last two years, and over which incident;
- (d) whether Government still considers the Maoists as the biggest internal threat to security;
 - (e) if so, the details of the steps taken to curb it; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) The number of persons abducted and those killed thereon by the CPI (Maoist) during last two years are given below: